

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF MSA (INDIA) LIMITED

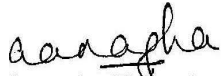
1.	NAME OF CORPORATE PERSON	MSA (INDIA) LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	28/10/1965
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Kolkata
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE PERSON	U51909WB1965PLC026653
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Registered Address: Room No. 5 & 6, Surabhi Building, 3rd floor 8/1/2, Dr. U.N. Brahmachari Street, Kolkata, Kolkata, West Bengal, India, 700017
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	06 October 2025
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: ANAGHA ANASINGARAJU ADDRESS: 1-2, AISHWARYA SANKUL, 17 G.A. KULKARNI PATH, OPP. JOSHI'S RAILWAY MUSEUM, KOTHRUD, PUNE – 411038 Email id: rp.anagha@kanjcs.com TELEPHONE NO: 020-25466265/ 25461561 REGISTRATION NO: IBBI/IPA-002/IP-N00247/2017-18/10732
8.	LAST DATE FOR SUBMISSION OF CLAIMS	05 November 2025

Notice is hereby given that the MSA (INDIA) LIMITED has commenced voluntary liquidation on 06 October 2025.

The stakeholders of MSA (INDIA) LIMITED are hereby called upon to submit a proof of their claims, on or before 05 November 2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

A handwritten signature in black ink, appearing to read 'anagha' in a cursive script.

Anagha Anasingaraju
Liquidator

Date: 10 October 2025

Place: Pune